

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.484/95

Monday this the 17th day of April, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.Das,  
Sub Post Master,  
(Biennial Cadre Review)  
Pathanapuram, Sub Post Office,  
residing at 'Raj Bhavan'  
Panangad, Punalur-691 305.

.. Applicant

(By Advocate Mr.Sasidharan Chempazhanthiyil)

vs.

1. Senior Superintendent of Post offices,  
Pathanamthitta.
2. Director of Postal Services,  
Headquarters Region, Office of the  
Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram-33.
3. Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram-33.
4. K.Kamalasan Pillai, Officiating Post Master,  
(Biennial Cadre Review), Punalur Head Post Office,  
Punalur. .. Respondents  
(Mr.K.S.Bahuleyan for SCGSC) ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant challenges cancellation of an order transferring him from Pathanapuram to Punalur. Learned Standing Counsel appearing on notice submits that the matter has been duly considered by the department and that a decision has been taken to post applicant to Punalur.

2. We record the submission and dispose of the application.  
No costs.

Dated the 17th April, 1995.

*venkatakrishnan*  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*ankaranair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN